

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 265 OF 2015

Dated : 23rd November, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s. Vandana Global Ltd.

...Appellant(s)

Versus

**Chhattisgarh State Power Distribution Company Ltd.
& Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Raunak Jain

ORDER

Issue notice to the Respondents returnable on 13.01.2016. Dasti
in addition is permitted.

List the matter on **13.01.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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